

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 113

CP (IB) No. 123/Chd/Pb/2024

IN THE MATTER OF:

Recalac S.R.L.

...Petitioner

Vs.

Comobilia Pvt. Limited

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 09.07.2024.

Sd/-

Court Officer

Preeti
05.06.2024